

**BAIL APPLICATION: 700/2020, 703/2020, 704/2020, 705/2020**

**FIR No.123/2020  
PS: Hauz Qazi**

**State v. Vijeta Saraswat  
State v. Smt Shakti Sharma  
State v. Sunil Saraswat  
State v. Surya Kant Sharma**

**03.12.2020**

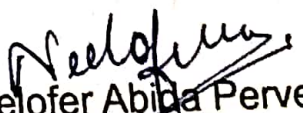
**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Manoj Sharma, Ld. Counsel for complainant through  
VC alongwith complainant in person through VC.  
IO ASI Nagender Singh in person.  
SHO Insp. Prahalad Kumar in person.**

**Reply filed. Copy supplied.**

**At request, put up for 08.12.2020.**

**Interim protection, if any to continue till next date of hearing only.**

  
**(Neelofer Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**BAIL APPLICATION : 798/2020**

**FIR No.103/2019  
PS: H.Nizamuddin Rly station.  
State v. Ritesh kumar**

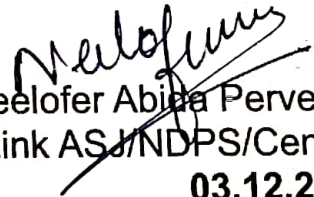
**03.12.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Pankaj Tripathi, Ld. Counsel for complainant.  
Sh. Vikas Walia, Ld. Counsel for applicant through VC.  
IO Insp. Shiv Charan Meena in person.**

**At request, put up for 09.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**BAIL APPLICATION: 914/2020,**

**FIR No.0084/2019  
PS: I.P.Estate  
State v. Shakir**


**03.12.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State,  
Sh. Viswa Jeet Sharma, proxy counsel for Sh. N.  
Prabhakar, Ld. Counsel for applicant Shakir.**

**At request, put up for 08.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofar Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**MISC APPLICATION: 517/2020,**

**FIR No.0084/2019  
PS: I.P.Estate  
State v. V.K. Jain(Waziran)**

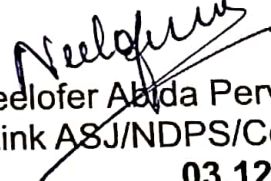
**03.12.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Pradeep Sharma, Ld. Counsel for applicant V.K. Jain.**

**At request, put up for 08.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**BAIL APPLICATION:539/2020,**

**FIR No.0084/2019  
PS: I.P.Estate  
State v. Fazar Mohammad**

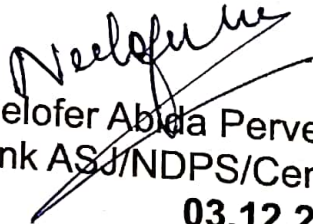
**03.12.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh.Pradeep Sharma, Ld. Counsel for applicant.**

**At request, put up for 08.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**BAIL APPLICATION:541/2020.**

**FIR No.0084/2019  
PS: I.P.Estate  
State v. Ajit @ Aziz**

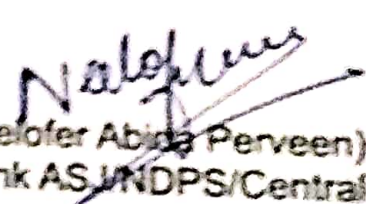
**03.12.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh.Pradeep Sharma, Ld. Counsel for applicant.**

**At request, put up for 08.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofar Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**BAIL APPLICATION:540/2020,**

**FIR No.0084/2019**

**PS: I.P.Estate**

**State v Sukha @ Imran Khan**

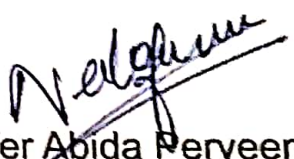
**03.12.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh.Pradeep Sharma, Ld. Counsel for applicant.**

**At request, put up for 08.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)**  
**1<sup>st</sup> Link ASJ/NDPS/Central**  
**03.12.2020**

BAIL APPLICATION:15342020

FIR No.244/2020  
PS: Kamla Market  
State v Gurdev Singh @ Vikky

03.12.2020


Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Ashwani Jha, Ld. Counsel for applicant.  
SI Giriraj in person.

Reply filed. Copy supplied.

At request, put up for 04.12.2020.

Interim order, if any to continue till next date of hearing.

  
(Neelofar Aziza Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020



**BAIL APPLICATION:1557/2020,**

**FIR No. 266/2020  
PS: Prashad Nagar  
State v. Monis Alam**

**03.12.2020**

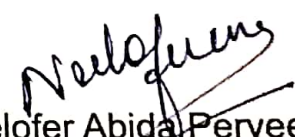
**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Ms. Ifat Sultana, Ld. Counsel for applicant through VC.**

**Reply filed. Copy supplied.**

**At request, put up for 05.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)**  
**1<sup>st</sup> Link ASJ/NDPS/Central**

**03.12.2020**

**BAIL APPLICATION:1589/2020,**

**FIR No. 364/2020  
PS: Sarai Rohilla  
State v. Saif Ali**

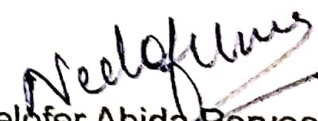
**03.12.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
None for applicant.**

**Put up for appearance of counsel for applicant and further proceedings on 10.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**BAIL APPLICATION:1796/2020,**

**FIR No. 151/2020**

**PS: I.P. Estate**

**State v. Subhash Chand @ Mukesh**

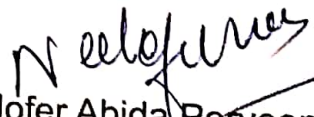
**03.12.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Hari Dutt Sharma, LAC for applicant.**

**At request, put up for 05.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)**  
**1<sup>st</sup> Link ASJ/NDPS/Central**  
**03.12.2020**

**BAIL APPLICATION: 2041/2020,**

**FIR No.1183/2020  
PS: Rajinder Nagar  
State v Rahul**

**03.12.2020**

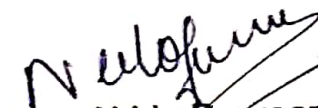
**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Hari Dutt Sharma, LAC for applicant.**

**Reply filed. Copy supplied.**

**At request, put up for 05.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**BAIL APPLICATION: 1856/2020,**

**FIR No. 291/2020  
PS: Sarai Rohilla  
State v. Shivam Kumar**

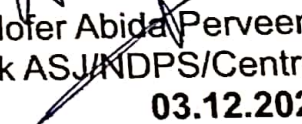
**03.12.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Yogesh Rathi, Ld. Counsel for applicant.**

**At request, put up for 08.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**BAIL APPLICATION: 1894/2020,**

**FIR No. 45/2020  
PS: Prasad Nagar  
State v. Rajbir Singh Chauhan**

**03.12.2020**

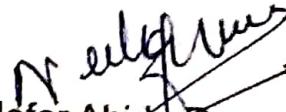
**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Ms. Aarti Gupta, proxy counsel for applicant.**

**Reply filed. Copy supplied.**

**At request, put up for 07.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**BAIL APPLICATION: 1909/2020,**

**FIR No.273/2020  
PS: Prashad Nagar  
State v. Keshav @ Ashu**

**03.12.2020**

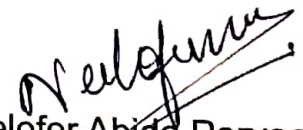
**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Lokesh Khanna, Ld. Counsel for applicant through VC.**

**Reply filed. Copy supplied.**

**At request, put up for 08.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**BAIL APPLICATION:1912/2020,**

**FIR No. 000172/2020  
PS: Rajinder Nagar  
State v Gaurav Yadav**

**03.12.2020**

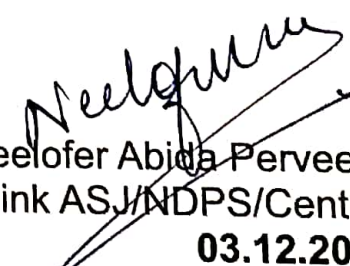
**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Atul Chaturvedi, Ld counsel for applicant through VC.  
HC Dharampal from PS Hauz Qazi in person.

Reply filed.

At request, put up for 08.12.2020.

Interim order, if any to continue till next date of hearing.

  
(Neelofer Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
**03.12.2020**



**ANTICIPATORY BAIL APPLICATION: 2042/2020,**

**FIR No.353/2020  
PS: Lahori Gate  
State v. Karan Arora**

**03.12.2020**

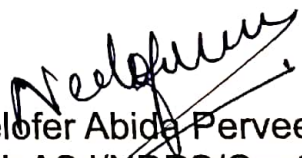
**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Abhay Kumar, Ld. Counsel for applicant.**

**Reply filed. Copy supplied.**

**At request, put up for 04.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofar Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**BAIL APPLICATION: 1820/2020,**

**FIR No. 264/2020  
PS: Prashad Nagar  
State v. Rajesh Gurjar**

**03.12.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

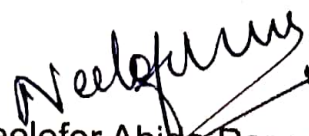
**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Anil Kumar Sharma, Ld counsel for applicant.  
Kumar Piyush Pushkar, Ld. Counsel for complainant  
through VC.**

**Complainant in person.**

**IO SI Pooja Chaudhary in person.**

**At request, put up for 04.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**

**BAIL APPLICATION: 1879/2020,**

**FIR No. 235/2020  
PS: Kamla Market  
State v. Shallender Prasad**

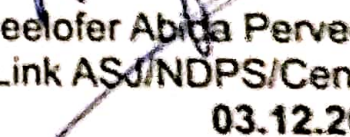
**03.12.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

**Present: Sh. Pawan Kumar, Addl. PP for the State.  
Ms. Archana Sharma, Id. Counsel for applicant.**

**At request, put up for 04.12.2020.**

**Interim order, if any to continue till next date of hearing.**

  
**(Neelofer Abida Perveen)  
1<sup>st</sup> Link ASJ/NDPS/Central  
03.12.2020**